Annexure – 6

Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; **Date of commencement of CIRP: 24.03.2022; List of creditors as on: 23.06.2022**

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	IdentificationNo.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount ofclaim not admitted	Amount of claim under verification	Remarks, ifany
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Regional Provident Fund Commissioner -II & Recovery Officer, EPFO Regional Office, Bhavishyanidhi Bhavan, Kaloor, Kochi-682017.		18.04.2022	16,32,134.00	16,32,134.00	Payment of dues assessed vide enquiry under section 7A of the act due to non-remittance of EPF contribution and related penal damages and interest	NO	NO	NO	NO	NIL	NIL	NIL	Admitted
	TOTAL AMOUNT ADMITTED				**16,32,134.00**									